

MR. CHAIRMAN: Mr. Deo, you may continue your speech on the next day of non-official business.

Now, Mr. Patel is to lay certain papers on the Table of the House.

18.07 hrs.

PAPERS LAID ON THE TABLE—
Contd.

NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT, CUSTOMS ACT AND CENTRAL EXCISE RULES, ETC.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : I beg to lay on the Table:—

(1) A copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944:—

(i) The Central Excise (Fifteenth Amendment) Rules, 1977 published in Notification No. 232/77-C.E. in Gazette of India dated the 15th July, 1977.

(ii) The Central Excises (Sixteenth Amendment) Rules, 1977 published in Notification No. 234/77-C.E. in Gazette of India dated the 15th July, 1977.

[Placed in Library. See No. LT-5/19/77.]

(2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(i) Notifications Nos. 148/77-Customs to 151/77-Customs and 153/77-Customs to 155/77-Customs (Hindi and English versions) published in Gazette of India dated the 15th July, 1977.

(ii) Notifications No. 152/77-Customs published in Gazette of India dated the 15th July, 1977.

(3) An explanatory memorandum in respect of the Notifications mentioned at items (2) above.

[Placed in Library. See No. LT 720/77]

(4) A copy each of the following Notifications issued under the Central Excise Rules, 1944:—

(i) Notifications No. 215/77-C.E., 219/77-C.E. to 222/77-C.E. 224/77-C.E. 225/77-C.E. to 228/77-C.E. to 231/77-C.E., 236/77-C.E., 243/77-C.E. to 245/77-C.E. and 249/-C.E. (Hindi and English versions) published in Gazette of India dated the 15th July, 1977.

(ii) Notification Nos. 216/77-C.E. to 218/77 C.E., 223/77-C.E., 226/77-C.E., 227/77-C.E., 233/77-C.E., 235/77-C.E., 237/77-C.E. to 242/77-C.E. and 246]77-C.E. published in Gazette of India dated the 15th July, 1977.

(5) An explanatory memorandum in respect of Notification Nos. 215/77-C.E. to 246/77-C.E., and 249/77-C.E mentioned at items (1) and (4) above.

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18.10 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday the 16th July, 1977/ Asadha 25, 1899 (Saka).